

National Company Law Tribunal
Chennai Bench

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Chennai
Attendance cum Order Sheet of the Hearing of Chennai Bench, Chennai
National Company Law Tribunal, held on 14.12.2016 at 10.30 A.M.

Present: Shri K. Anantha Padmanabha Swamy, Member, Judicial
Shri Ch. Mohd. Sharief Tariq, Member, Judicial

Application Number :
Petition Number : TCP/150/2016.
Name of the Petitioner(s) : MADHU DADHAA & 2 others
Name of the Respondent(s) : DADHA Securities P. Ltd.
Under Section : 397/398.

S.No.	Name (in capital)	Designation Representation by whom	Signature
1.	G. Krishna Kumar	As per in CP	

ORDER

Applicant in the CA absent. No representation.
Shri Krishna Kumar, respondent in the CA present.
Time extended for arguments in relation to
Sec. 8 of the Arbitration and Reconciliation Act.
Put up on 03.01.2017 at 10.30 A.M.

Ch. Mohd. Sharief Tariq
Member (Judicial)

K. Anantha Padmanabha Swamy
Member (Judicial)